

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

STARRED QUESTION NO:268
ANSWERED ON:05.12.2016
Credit Linked Capital Subsidy Scheme
Nishad Shri Ajay

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government is satisfied with the implementation of various schemes for the development of Micro, Small and Medium Enterprises (MSMEs) and if so, the details thereof;
- (b) whether the Credit Linked Capital Subsidy Scheme for Technology is being implemented by the Government for technology upgradation in MSMEs in the country and if so, the details thereof; and
- (c) the number of MSMEs covered under the scheme during the last three years and the current year in the country, State/ UT-wise including Bihar?

Answer

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI KALRAJ MISHRA)

(a)to(c): A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO STARRED QUESTION No. *268 DUE FOR REPLY ON 05TH DECEMBER, 2016
REGARDING CREDIT LINKED CAPITAL SUBSIDY SCHEME

(a): Yes, Madam. The Ministry of Micro, Small and Medium Enterprises (MSME) has been satisfactorily implementing various schemes and programmes for promotion and development of MSMEs. The major schemes include Prime Minister's Employment Generation Programme (PMEGP), Credit Guarantee Scheme, Credit Linked Capital Subsidy Scheme (CLCSS), National Manufacturing Competitiveness Programme, Micro and Small Enterprises - Cluster Development Programme, Marketing Development Assistance and International Cooperation Scheme etc. Further, several pro-MSME steps to facilitate ease of doing business have been initiated in recent years which include Udyog Aadhar Memorandum, Finance Facilitation Centre, MSME Databank and Raw Material Credit to Micro and Small Enterprises.

(b): The Ministry of Micro, Small and Medium Enterprises is implementing Credit Linked Capital Subsidy Scheme (CLCSS) for technology upgradation of Micro and Small Enterprises. The Scheme launched in October, 2000 was revised in 2005. The revised scheme facilitates technology upgradation of Micro and Small Enterprises (MSEs) by providing 15% capital subsidy (limited to maximum of Rs.15.00 lakhs) for purchase of plant & machinery. Maximum limit of eligible loan for calculation of subsidy under the scheme is Rs.100.00 lakhs.

(c): The State-wise details of number of MSEs benefitted under the Scheme during the last three years and in the current year (upto 31.10.2016) in the country including Bihar is at Annex-1.